

(c) National Leprosy Eradication Programme is implemented as centrally sponsored Scheme with financial assistance from Central Government. Treatment is provided free of cost to the patients as near to their houses as possible. Following outlays are proposed for 1990-91:

	(Rs. in lakhs)
Cash	8.00
Kind	0.50
Total	8.50

Personnel Policy in FCI

4675. DR. SUDHIR RAY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India has any personnel policy including policy for annual recruitment of officer trainees and if not, the reason therefor;

(b) whether the civil servants belonging to State level are inducted at the top and middle level management, if so, the reasons therefor;

(c) whether revised scales of pay on the basis of a bilateral agreement between the staff unions and management is pending with his Ministry for more than three years; and

(d) if so, the reasons for delay in implementing the new pay-scales in the Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) The Food Corporation of India framed the FCI (Staff) Regulations as per the provisions of the Food Corporations Act, 1964, covering various aspects of the personnel policy. The Corporation makes recruitment as and when vacancies arise.

(b) The Corporation makes appointment of officers on deputation to the FCI from All India/Central/State services etc., Such appointments are mainly confined to levels

where lot of interaction with State Government agencies on a day-to-day basis is required or in the fields of vigilance and security. The total number of such officers on deputation to the FCI management is negligible compared to the total strength of officers in the Corporation.

(c) No, Sir.

(d) Does not arise.

Setting up of Chilling Centres in West Bengal

4676. DR. SUDHIR RAY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government propose to set up some chilling centres in the State of West Bengal in near future; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b) The Ministry of Food Processing Industries have no proposal to set up chilling centres in the State of West Bengal. However, schemes for establishment of Common Facilities Centres and Raw Material Handling Centres in the State of West Bengal in fisheries sector have been included in the Annual Plan for 1990-91.

Quality Construction Works for Low Cost Housing

4677. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the measures being taken to encourage quality construction works at economic rates, particularly for institutional and public buildings; and for low cost housing; and

(b) the roles assigned to the National Building Organisation and the National Building Construction Corporation in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The National Buildings Code and several other Codes of practice and Indian Standards have been formulated and are periodically reviewed and updated to ensure quality and economy in the construction of various types of buildings. The guidelines for ensuring quality and economy in low cost housing programmes are issued by the Ministry of Urban Development from time to time to state and central government construction agencies for adoption. The major construction agencies like the CPWD, NBCC etc. have set up their in-house quality control and technical audit Cells/Wings to ensure quality of construction by random checks and have formulate quality control guidelines for concerned officers. Pre-construction product approval and setting up of field laboratories for control and testing at big project sites are some of the other measures to ensure quality.

(b) The NBO and NBCC have been organising training programmes workshops/seminars for creating awareness about the quality and economy in the construction of public buildings and housing and they bring out technical publications, manuals etc., containing guidelines for adoption. NBO had brought out an All India schedules of specifications which include the innovative materials and construction techniques for effecting economy in the cost and improving the quality of construction. The Ministry of Urban Development has been supporting various R & D projects aimed at enhancing the concept of quality control and optimisation of construction cost.

Medical Officer in Village Health Guide Scheme

4678. SHRI CHANDUBHAI DESHMUKH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the post of Medical Officer Class-II under Village Health

Guide Schemes has been discontinued;

(b) whether Government have re-introduced the scheme of Village Health Guide with an honorarium of Rs. 50 p.m. to the workers; and

(c) if so, how the scheme will work without Supervisory Medical Officer, Class-II?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) The Government of India have decided not to fund the posts of Medical Officer under Village Health Guide Scheme w.e.f. 1st July, 1989. The State/Union Territories Governments had been asked to absorb these Medical Officers against the vacant posts of Medical Officer in the State/U.T. Sector.

(b) The Village Health Guide Scheme was started in 1977 and is still continuing. An honorarium @ Rs. 30 p.m. per Village Health Guide is paid by Government.

(c) The supportive supervision to Village Health Guides is provided through other supervisory health functionaries at the Primary Health Centres.

Discontinuance of Village Health Guide Scheme

4679. SHRI CHANDUBHAI DESHMUKH:

SHRI KASHIRAM RANA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of State Governments had appointed Ayurveda Medical Officers in Primary Health Centres, under the Village Health Guide Scheme started in 1979;

(b) whether the scheme was discontinued;